

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF SEPTEMBER 2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	SUIT FOR RECOVERY	CS COMM-932/2025	19.08.2025	CHAUDHARY CHEMICALS SAURABH	7011020428	RAJENDR A.SINGH.ESQ@GMAIL.COM	18.09.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	SUIT FOR RECOVERY	CS COMM-908	08.09.2025	RAJ LAKSHMI METALS G.S.TIWARI	9818195977	GSTIWARI ADVOCATE@GMAIL.COM	22.09.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	SUIT FOR RECOVERY	CS COMM-941	11.09.2025	BANK OF BARODA VS SHAILENDER.SISODIA	8130237776	SHAILENDER.SISODIA@GMAIL.COM	24.09.2025	
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	nil								
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	nil								
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	nil								
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	nil								
6	SH. NEELAM SINGH, DISTRICT JUDGE, COMMERCIAL COURT-06	CENTRAL	nil								
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	nil								
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil								

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9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	nil								
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil								
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/524	14-05-2025	STEEL METAL TUBES (K Rahman	9811486602	krahman6664@gmail.com	02.09.2025	
			COURT ROOM 310	CS (COMM)	CS (COMM)/873	31-07-2025	AARYA LIGHTING PVT. LTD. Vs CHISHTI LIGHT AND ELECTRICALS AND ORS.	Sarvajeet Kumar Thakur	9555700013	sarvajeet@sktchambers.com	04.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/786	11-07-2025	MS SATGURU NX Vs Magadish Set	9810250220	jagadishsethi@yahoo.co.in	04.09.2025	
			COURT ROOM 310	CS (COMM)	CS (COMM)/956	01-09-2025	REENA AGGARWAL Vs rdik Aggar	7859984398	advocatehardikaggarwal@gmail.com	09.09.2025	
			COURT ROOM 310	CS (COMM)	CS (COMM)/908	08-08-2025	M/S LAXMI LUMBER IM. S. Rahma	9891080639	msrahman123@gmail.com	09.09.2025	
			COURT ROOM 310	EX (COMM)	CS (COMM)/936	19-08-2025	M/s JAIPUR READY MIX A K Trivedi	9871441764	aktrivedilawoffices@gmail.com	10.09.2025	
			COURT ROOM 310	CS (COMM)	CS (COMM)/956	29-08-2025	ARIHANT ELECTRICALS Vs NEUE LIGHT PRIVATE LIMITED	Surender Kumar	9999993833	surendersuarn@gmail.com	10.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/629	29-05-2025	CANARA BANK Vs VIJA Sushil Kum	9868422289	raisushil0915@gmail.com	18.09.2025	

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			COURT ROOM 310	CS (COMM)	CS (COMM)/781	09-07-2025	SANJEEV KUMAR GARG VS. Adosh Shart		9810060720	nksadvocate3@gmail.com	18.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/901	07-08-2025	KANSAL METAL PVT LTD. vs. Advakash Gupta		9560740322	advakash18@gmail.com	23.09.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/979	08-09-2025	VINOD KUMAR BANSAL vs. Advakash Kumar		9810934875	-	23.09.2025

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12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	918/2025	12.08.2025	CANARA BANK V/S BAL KRISHAN	SUSHIL KH	9868422289	RAISUSHILO915@GMAIL.COM	03.09.2025
			401	OMP I COMM	702/2025	22.07.2025	TATA CAPITAL V/S LAK	ANISH BH	9811452022	ANISHBHOLA17@YAHOO.COM	06.09.2025
			401	OMP (I) COMM	757/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRA TECH PVT LTD	ANISH BH	9811452022	ANISHBHOLA17@YAHOO.COM	06.09.2025
			401	OMP (I) COMM	756/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRA TECH PVT LTD	ANISH BH	9811452022	ANISHBHOLA17@YAHOO.COM	06.09.2025
			401	OMP (I) COMM	758/2025	30.08.2025	TATA CAPITAL LTD V/S MAHAKALESHWAR INFRA TECH PVT LTD	ANISH BH	9811452022	ANISHBHOLA17@YAHOO.COM	06.09.2025
			401	OMP (I) COMM	759/2025	30.08.2025	SHRI GURU HAR RAI STONE CRUSHER	ANISH BH	9811452022	ANISHBHOLA17@YAHOO.COM	06.09.2025
			401	OMP (I) COMM	636/2025	22.07.2025	URGO CAPITAL LTD V/S GARGI INFRAVISION P LTD	AMIT KUM	9990659331	KM PSPARTN	06.09.2025
			401	MISC DJ	680/2025	09/02/25	JAI BHAGWAN JAIN V/S RASHMI TIWARI	HEMANT	9953740810	CONTACT@CHAMBERSHK.IN	04.09.2025
			401	CS COMM	928/2025	18.08.2025	VIJAY KUMAR GOEL V/S SATYEND	9811161525	SKSINGH16@GMAIL.COM	10.09.2025	
			401	CS COMM	957/2025	30.08.2025	M/S MATHRA DASS AHUJA AND SONS V/S DELHI TOURISM AND TRANSPORTATION	A.K. TRIV	9871441764	AKTRIVEDHILAWOFFICES@GMAIL.COM	19.09.2025

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			401	CS COMM	992/2025	09/10/25	UMA SHANKER GOEL HUF V/S SHUBHAM MITTAL	KAPIL SINGH	9811330059	K18A12@GMAIL.COM	22.09.2025
			401	CS COMM	975/2025	09/06/25	MR. RAJEEV SHARMA PROP. LAXMI STEELS INDIA V/S MR RAJU SHANKAR SINGH PROP. REAL TRADING	KESHAV T	9958987839	TIWAKESHAV@GMAIL.COM	25.09.2025
			401	MISC DJ	640/2025	18.08.2025	PAWAN CHOTIA V/S SAPCO BREWS INDIA PVT LTD & ORS	GAURAV G	87100014969	GAURAVGILL21@GMAIL.COM	25.09.2025
			401	CS COMM	998/2025	09/11/25	VARUN GUPTA V/S VIKAS JAIN	SACHIN K	9811455868	ADVSACHINNBANSAL106@GMAIL.COM	17.09.2025
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil								
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	nil								
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	nil								
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil								
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil								

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19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil								
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	25	OMP (I) COMM	131 / 2025	22.07.2025	HERO FINCORP LTD Vs GEBURT PLAST PRIVATE LIMITED	MAYANK MAHAJAN	9873347330	01.09.2025	
				OMP (I) COMM	101 / 2025	04.07.2025	HERO FINCORP LTD Vs JBS ENTERPRISES PRIVATE LIMITED	MAYANK MAHAJAN	9873347330	03.09.2025	
				OMP (I) COMM	121 / 2025	12.07.2025	HERO FINCORP LTD Vs SAHAJANAND TRADING CO.	MAYANK MAHAJAN	9873347330	04.09.2025	
				OMP (I) COMM	99 / 2025	04.07.2025	Clix Capital Services Pvt Ltd Vs M/S V AND L DIAGNOSTIC CENTRE LLP AND ORS	RAVI SHANKAR GARG	9718182038	15.09.2025	
				CS (COMM.)	699 / 2025	08.09.2025	Hamdard National Foundation (India) And Anr Vs Vicky Mahalwani Trading as Swami Agro Foods	SHIVENDRA	9953394363	16.09.2025	
				OMP (I) COMM	177 / 2025	18.08.2025	HERO FINCORP LTD Vs AJAY SADANAND MISHRA4356	MAYANK MAHAJAN	9873347330	24.09.2025	
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	nil								
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	nil								
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	nil								

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24	MS. ANURADHA BHARDWAJ, SHUKLA DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH									
25	SH. SANDEEP YADAV	SOUTH	nil								
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/4897/2025	26-07-2025	AXIS BANK LTD Vs KARAN SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	09.09.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4898/2025	26-07-2025	AXIS BANK LTD Vs ARATI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	09.09.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4889/2025	26-07-2025	AXIS BANK LTD Vs VASEEM	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	09.09.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/4893/2025	26-07-2025	AXIS BANK LTD Vs RAJEEV KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	09.09.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 414/2025	02-09-2025	M/S VIKAIR SYSTEM VS ANJ TURKEY PROJECTS	SONAL SINHA(P),	9810002285	sinhasonal0609@gmail.com	06-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 409/2025	30-08-2025	SMALL FARMERS DESIGN BUSINESS VS ALOK INDUSTRIES	JATIN JULKA(P),	9899818888	jatinjulkao7@outlook.com	06-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 402/2025	25-08-2025	DOOR DEVICES MANUFACTUREING VS ASHWIN HARIBHAI AJUDIYA	Abhishek Bansal(P),	9899366311	ipindia.abhishekh@gmail.com	06-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 319/2025	10-07-2025	ARJU TOSHIWAL VS EM ESS DEVELOPERS	NIYATI PATWARDHAN	9971547353	CHAMBER ASHIMSHRIDHAR@GMAIL.COM	11-09-2025

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			40, New Court Block-II	Commercial	CS (COMM) 324/2025	11-07-2025	SAKSHAN IMPEX PVT. LTD. VS ROYAL DRY FRUITS	Swapnil Gupta(P),	9654384381	contact@capitaller.co.in	11-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 423/2025	06-09-2025	M/S OFB TECH PVT. LTD. VS M/S SUGAN AGRO	SAMEER ABHYANKAR	9953328394	contact@imnnovatuslaw.in	17-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 438/2025	11-09-2025	SACHIN VS AMITABH KUMAR CHAUHAN	V. K. Singh	9999271095	not given	23-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 47/2025	23-01-2025	DELHI TOURISM & TRAVLING VS THERMAL ENGINEERS & INFRASTURE	RAUNAQ KUMAR	9999947699	OFFICE@IRA.COM	26-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 425/2025	11-09-2025	DMU LINES PVT. LTD. VS EVERNEW ENERGY P. LTD.	Uday Kumar(P),	8882303942	advdaykumar@gmail.com	26-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 419/2025	08-09-2025	EMU LINES PVT. LTD. VS AJAY ARJUN NALWADE	Uday Kumar(P),	8882303942	advdaykumar@gmail.com	26-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 429/2025	12-09-2025	SBI VS PEHLWAN AGRO INDIA P. LTD.	RANI BHARDW AJ(P),	9463680913	rbhardwajassociate@gmail.com	27-09-2025
			40, New Court Block-II	Commercial	CS (COMM) 439/2025	17-09-2025	RAMPAL SINGH VS BILLA DEVI	Sanjive Singh(P),	9910633431	legalvision.india@gmail.com	27-09-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	nil								
29	MS. NIKHIL CHOPRA, DISSTRIC JUDGE	SOUTH-EAST	14	Commercial Suit	CS/COMM/708/25	25.09.2025	MANJU KAIN VS. RAHUL MAKKAR	SANCHIT GOYAL	9999605495	advsaicltitgoyal@gmail.com	25.09.2025

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name vs Respondent Name	Advocate Name	Advocate Mobile Number	Advocate Email ID	Date of Electronic Service Process
					CS/COMM/428/25	20.05.2025	EMARSON INFO VS. AURADASWORK	KARAN JAIN	9810367549	advocatekj@gmail.com	15.09.2025
					CS/COMM/172/25	27.02.2025	STATE BANK OF INDIA VS. ZEB FIRDUES	VARUN R CHANDOI K	9818365119	N/A	15.09.2025
30	SH. VRINDA KUMARI	SOUTH-EAST	nil								

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31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/57/2025	01-09-2025	DELHI DEVELOPMENT AUTHORITY Vs HARDIK GUPTA	Divij Soni	9810072693	divij24@live.com	15/03/25
				COMMERCIAL SUIT	CS (COMM.)/72/2025	08-09-2025	OUTLOOK PUBLISHING (INDIA) PRIVATE LIMITED Vs M/S BRANDFOSYS MEDIA AND TECHNOLOGIES AND ORS.	Devansh	9873109672	mail@curarlegal.com	28/08/25
				COMMERCIAL SUIT	CS (COMM.)/72/3/2025	09-09-2025	M/S DASS POLYMERS PVT. LTD. Vs M/S SWASTIK BISCUIT PVT LTD	Saumitra Singh	9818341523	saumitrasinghal@gmail.com	01/09/25
				EXECUTION PETITION	EXECUTION (COMM.)/316/2025	09-09-2025	ONE97 COMMUNICATIONS LIMITED Vs VIKTORIA CINEPLEX PVT LTD	Niraj Singh	9810009820	rns@rnslegal.in	26/05/25
				EXECUTION PETITION	EXECUTION (COMM.)/323/2025	16-09-2025	STERLING TECHNOTRADE INDIA PVT LTD Vs M/S CHANDRALEKHA CONSTRUCTION PVT LTD	Ajay Kumar	9212078802	ajay12255@gmail.com	16/07/25
				COMMERCIAL SUIT	CS (COMM.)/747/2025	17-09-2025	STATE BANK OF INDIA Vs SMT Mukesh Chaudhary AND ORS.	Dharmendra Singh	8800784740	N/A	na
				COMMERCIAL SUIT	CS (COMM.)/750/2025	18-09-2025	KIMSUK KRISHNA SINHA Vs PRATAP DUBE AND ORS.	Pratik Malik	9818199302	pratik@copm.in	02/09/25
				EXECUTION PETITION	EXECUTION (COMM.)/326/2025	18-09-2025	M/s SHUBHAM GOLDIEE MASALE PVT LTD. Vs FMC ENTERPRISES	S.K. Bansal	9650682928	unitedmarko@unitedandunited.com	04/07/25
				EXECUTION PETITION	EXECUTION (COMM.)/336/2025	19-09-2025	BANWARI LAL ARORA AND SONS Vs SHRANJEET SAINI, PROPRIETOR OF M/S RSM ENTERPRISES	Rishabh Gupta	8586834657	rishabhgupta.lawyer@gmail.com	27/08/25
				COMMERCIAL SUIT	CS (COMM.)/755/2025	20-09-2025	UNION BANK OF INDIA Vs MANAS KUMAR BEHERA AND ANR	Arun Kumar Shukla	9312400295	connect@snslegal.in	12/09/25

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				EXECUTION PETITION	EXECUTION (COMM.)/330/2025	22-09-2025	BIO VEDA ACTION RESEACH COMPANY Vs NORTH INDIA TOP COMPANY PVT LTD	9899299404	jurixsolutionso2@gmail.com	15/09/25
				EXECUTION PETITION	EXECUTION (COMM.)/329/2025	22-09-2025	PUNJAB NATIONAL BANK Vs MOHD ALLAUDDIN	8744847805	ranjanapathak@gmail.com	04/09/25
				COMMERCIAL SUIT	CS (COMM)/774/2025	23-09-2025	MUZAMMIL ANWAR AND ORS. Vs GAURAV ENTERPRISES	9811081980	mail@wrbindia.com	18/09/25
				EXECUTION PETITION	EXECUTION (COMM.)/337/2025	24-09-2025	STATE BANK OF INDIA Vs SHRI ARVIND KUMAR	8896932830	agnihotrisuchita@gmail.com	01/07/25
				COMMERCIAL SUIT	CS (COMM)/793/2025	26-09-2025	BANK OF BARODA Vs VIKRAM	9717099220	eramadvocate2000@gmail.com	04/09/25
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL SUIT	CS (COMM)/631/2025	01-08-2025	ONE97 COMMUNICATIONS LTD Vs VENNAVARAM PRADEEPA REDDY	8510004533	hardik@kdatta.in	--
				COMMERCIAL SUIT	CS (COMM)/630/2025	01-08-2025	NC MAINTENANCE SERVICE LLP Vs ATUL GUPTA AND ANR	9899067668	lawshivakhandelwal@gmail.com	--
				MISC. APPLICATION	Misc DJ/830/2025	01-08-2025	One97 Communications Ltd Vs ShVenkata Rama Rao Alapati	9811074162	not provided	--
				COMMERCIAL SUIT	CS (COMM)/647/2025	05-08-2025	M/S PSA NITROGEN LIMITED AND ANR Vs WASI PSA SYSTEMS	9758321008	lawintotollp@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/666/2025	13-08-2025	Berger Paints India Ltd (British Paints Division) Vs Shilpi Kesharawani Proprietor of M/S Gauri Arnament And Hardware	9910539533	pramansi@outlook.com	--

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				COMMERCIAL SUIT	CS (COMM)/664/2025	14-08-2025	M/S SHREE NURSINGSAHAY MUDUNGOPAL ENGINEERS PVT LTD Vs M/S CONQUERENT CONTROL SYSTEMS PVT LTD AND ANR	Vidur Kamra(P),	9818636833	office.advocate.sanjeev@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/665/2025	14-08-2025	M/S Real Techno Energy and Gas Pvt Ltd Vs V B Holding Pvt Ltd	rajendra yadav(P),	9312046733	yadavrazen@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/680/2025	20-08-2025	MODERN HEALTH CARE Vs M/S NESTIVA MEDICARE AND ORS	Rohit Mishra(P),	9560575319	pnm.adv1964@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/679/2025	20-08-2025	STATE BANK OF INDIA Vs MR LALIT KUNAR	Suchita Dixit(P),	8896932838	agnohotrisuchita@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/684/2025	26-08-2025	Eezpack Pvt Ltd Vs Shri Alok Kumar Ranjan	RAGHAV SAROOP(P),	9999462358	ragasar.saroop@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/687/2025	27-08-2025	ALASKA RUBBERS PVT LTD Vs M/S G B Tandon and Co	SIDDHARTHA SAIN(P),	9810617275	sainassociates55@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/301/2025	27-08-2025	MOHD SAMI Vs PARVEEN KUMAR	PUBLIC PROSECUTOR(P),	not provided	not provided	--
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/55/2025	28-08-2025	SMT GUDDI DEVI Vs YES BANK LTD AND ANR	LALIT YADAV(P),	9958874062	not provided	--
				COMMERCIAL SUIT	CS (COMM)/699/2025	29-08-2025	KOTAK MAHINDRA PRIME LTD Vs SHUBHAM CHAUDHARY (BORROWER) AND ANR	Kushal Kumar(P),	9958724670	kushal.kumar@eruditelegal.asia	--
				EXECUTION PETITION	ExCOMM - Award by Arb Comm/67/2025	29-08-2025	KOTAK MAHINDRA BANK LTD Vs MOHD ASIF	DEEPIYOT SINGH(P),	9811997661	deepiyot.singh@yahoo.com	--

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	nil								
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (comm)	3876/2024	22.11.2024	Surender Kumar Goel Vs M/S Fab Engineering Pvt Ltd	Pramod Singh	9871724396	chauhanpramod833@gmail.com	11.09.2025
				CS (comm)	694/2025	28.08.2025	State Bank of India Vs Vipin Kumar	Shiv K Tyagi	9811059032	shivktyagil@gmail.com	18.09.2025
				CS (comm)	682/2025	21.08.2025	M/S Prakritik Samvardhan Pvt Ltd Vs Manish Lunia	Abhinav Garg, Mihira Gujjerwar	9810196968	adv.abhinavgarg@gmail.com	24.09.2025
				CS (comm)	260/2025	28.03.2025	Superior Aircon Pvt Ltd Vs Spicetrix Engineering Pvt Ltd	Apurv Parashari	8700451010	info@malaoffices.in	17.09.2025
				CS (comm)	648/2025	05.08.2025	Sh Gurvinder Singh Randhawa Vs Next BC	Bhupinder Mehtani	9811433605	bhupindermehtani4@gmail.com	08.10.2025
				CS (comm)	464/2025	29.05.2025	Harvel Agua India Pvt. Ltd Vs Kabra Extrusion Technik Ltd.	Vikas Dudeja	9810906618	vikas.dudeja.adv@gmail.com	24.09.2025
				CS (comm)	718/2025	04.09.2025	Vinod Kumar Yadav Vs Raju Ram	Dayananad Pandey	9971057511	advdpandey@gmail.com	14.10.2025
				CS (comm)	705/2025	01.09.2025	M/S Krishan Kariye LLP Vs M/S punjabi By Nature	Vipin Yadav	9625323394	vipinyadav3@gmail.com	27.10.2025
				CS (comm)	470/2025	31.05.2025	One 97 Communication Ltd Vs Prakash Chitra Mandira	Srishti Dhoundiyal	9910634753	s.dhoundiyal@saikrishnaassociate.com	13.10.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	nil	CS (comm)	385/2025	05.05.2025	ABB India Ltd Vs Engineering Projects (India) Ltd	Rohit Shukla	9891483988	rshukla.acting@gmail.com	29.10.2025
				Misc (DJ)	330/2025	24.03.2025	Kenneth Arun Paul Vs Dinesh Goel	Akshat Gupta	8860349935	adv.akshat@gmail.com	18.09.2025
				Misc(DJ)	488/2025	24.04.2025	Jumax Foam Pvt Ltd Vs Shamsons Polymers Pvt Ltd	Lalit Pandey & Associates	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (comm)	76/2024	05.11.2024	Budhiraja Electricals Vs Union of India	A.K.Singh	8587950065	advsinghak28@gmail.com	23.09.2025
				OMP (comm)	11/2025	01.02.2025	Wone Management Systems Pvt Ltd. Vs Rama Arora	Prashant Mehta	9999590003	prashantmohanmehta@gmail.com	09.10.2025
				OMP(I) (comm)	86/2025	23.09.2025	M/S Bharti Airtel Ltd Vs Mrs Bimla Devi	Kunwar Singh	9939181605	KPSADVOCATES@GMAIL.COM	30.10.2025
				OMP (comm)	87/2025	23.09.2025	M/S Bharti Airtel Ltd Vs Kehar Singh	Kunwar Singh	9939181605	KPSADVOCATES@GMAIL.COM	30.10.2025
				Exe (comm)	315/2025	04.09.2025	M/S Flaktgroup India Pvt Ltd vs M/S Precision AIR	Praveen Mahajan	9810620827	advocatemahajan27@gmail.com	29.08.2025
				Exe (comm)	291/2025	07.08.2025	Times Innovative Media Vs Lehar Advertising	Sh Rannish Khanna	9711596709	rka.lawoffices@gmail.com	11.09.2025
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	nil								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	215/2025	28-07-2025	AJAY GUPTA V/S SURAJ TIWARI	WETA GA	9818274143	shweta.d14@gmail.com	11-09-2025
			101	CS COMM	343/2024	13-11-2024	TCI EXPRESS LIMITED V/S YOGIC FOODS PVT. LTD.	IAN KHAI	9810131533	suman@sumankhaitan.co.in	12-09-2025
			101	CS COMM	114/2025	08-04-2025	PUNJAB NATIONAL BANK V/S LALIT KUMAR GOEL	EPAK SIN	9999170066	d221173@gmail.com	15-09-2025
			101	CS COMM	238/2025	21-08-2025	STATE BANK OF INDIA V/S AMIT BANSAL	INI UPAD	9899408618	shaliniupadhyay.advocate@gmail.com	17-09-2025
			101	CS (COMM)	256/2025	10-09-2025	RAM BILASH AGGARWAL V/S MKC INFRASTRUCTURE LTD.	KUMAR A	9873935534	aggarwal_parveenkumar@yahoo.co.in	19-09-2025
			101	CS COMM	156/2025	14-05-2025	M/S RUDRA ASSOCIATES V/S NAVNIRMAN CO-OPERATIVE GROUP HOUSING SOCIETY LTD.	DEEP MIS	9991877774	sandeep@jurislexum.com	19-09-2025
			101	CS (COMM)	144/2025	03-05-2025	STATE BANK OF INDIA V/S M/S KAPIS GULATI INTERNATIONAL	INI UPAD	9899408618	shaliniupadhyay.advocate@gmail.com	23-09-2025
			101	CS COMM	42/2025	10-02-2025	BANK OF BARODA V/S MURLIDHAR	MESH JOS	9910568669	advumeshjoshi@gmail.com	27-09-2025
			101	CS COMM	192/2025	03-07-2025	INVOICE DHANMISRO MARKETING PVT. LTD. V/S RELIANCE RETAIL LIMITED	RA SINGH	9871144756	advocateravindrasinghrawat@gmail.com	27-09-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
38	SH. SANJEEV KUMAR MALHOTRA DISTRICT JUDGE (COMMERCIAL) 01	NORTH-EAST	201, New Building KKD	CS (COMM)	100/2025	23-07-2025	S. M. ELECTRONIC Vs GARGI INFRAVISION PRIVATE LIMITED	MANOJ KUMAR YADAV	8130777429	manojadv124@gmail.com	03-09-2025
			---do---	OMP (I) (COMM)	16/2025	03-09-2025	PIRAMAL FINANCE LIMITED Vs SANDEEP KUMAR	ANANJAY SINGH	7030378800	singh.ananjay@gmail.com	06-09-2025
			---do---	CS (COMM)	115/2025	02-09-2025	UNION BANK OF INDIA Vs MUKESH SHARMA	RAVI KUMAR	9911118926	advocateravi79@gmail.com	09-09-2025
			---do---	CS (COMM)	113/2025	26-08-2025	UNION BANK OF INDIA Vs MR. JAMSHED ALI	PRABHAS KUMAR JHA	9811909472	advprabhaskjh2@gmail.com	09-09-2025
			---do---	CS (COMM)	114/2025	28-08-2025	SARITA GARG Vs M/S RADHEY SHYAM AND SONS & ORS.	RAKESH KUMAR	9711771000	rakeshadvacate18@gmail.com	15-09-2025
			---do---	CS (COMM)	116/2025	08-09-2025	FIROZ Vs ANAS	MD. DANISH	9350221670	consultdaanish@gmail.com	16-09-2025
			---do---	CS (COMM)	99/2025	23-07-2025	MANEESH CHAUHAN Vs SHRI KRISHAN CO SOCIETY	MUKTA ARORA	9811173923		24-09-2025
			---do---	CS (COMM)	104/2025	30-07-2025	MUNAZIR EMBROIDERY HOUSE Vs MANOJ KUMAR	SIDDHANT BANGA	9999369931	siddhantbangao4@gmail.com	24-09-2025
			---do---	CS (COMM)	110/2025	18-08-2025	MR. AMAN GUPTA Vs MR. NAVAL JI & ANR.	TARUN GUPTA	9560719233	advocategupta9505@gmail.com	27-09-2025
39	SH. BRIJESH KUMAR GARG DISTRICT JUDGE, COMMERCIAL COURT	SHAH DARAH	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM)	409.07.2025	JMW INDIA PVT LTD VS DINESH VERMA	MAYANK K	7529906593	info@rustagi.co	04.09.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 302	02.06.2025	KAPIL KUMAR VERMA VS SATYAPAL SHARMA	SADDAM H	9650016144	Freedomjagwhousellp@amail.com	02.09.2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 303	03.05.2025	DALIP BINDAL VS JUNED CHAUDHARY	KUNAL MITTAL	9999348834	kunalsmittal@gmail.com	03.09.2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 306	06.09.2025	M/S NEW TRACK INTERNATIONAL AUTOMATIC VS ARUN KUMAR	AKHILESH KUMAR DIXIT	9717927002	Vcdantlawtin7(a)grl!ail.com	09.09.2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 316	06.09.2025	M/S OMSONS WORKING PVT. LTD VS M/S BRIJ PUBLICITY	MAHIR MA	9910568669	mahirmalhotra@gmail.com	22.09.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DAR	CS(COMM)	21-08-2025	Bank of Baroda Vs Neha Rawal Alias Neha Singh	Umesh joshi	9910568669	advumeshj	01.09.2025		
			MISC DJ6	14-07-2025	Puneet Textiles Vs A A Borthers	DHEERAJ JAIN	9999801044	dhjain79@	03.09.2025		
			CS(COMM)	20-08-2025	STATE BANK OF JEEWAN PARK		9810099243	ppgadvocat	06.09.2025		
			CS(COMM)	19-07-2025	STATE BANK OF INDIA Vs MOHD IMRAN SAIIFI PROP PERFECT ENTERPRISES	Gopal Chand Sh	9810210832	grijayprakas	06.09.2025		
			CS(COMM)	15-01-2025	Singhal Industries	Arpit Jain	9811595800	arpitjain20	09.09.2025		
			CS(COMM)	01-07-2025	Rohit Seth Vs	ARUN KUMAR	921114370	advvyasaru	11.09.2025		
			CS(COMM)	01-07-2025	M/s Suresh A	Bharat Prakash	9268300000	bharat.gup	16.09.2025		
			CS(COMM)	06-09-2025	M/s Suresh A	Bharat Prakash	9268300000	bharat.gup	16.09.2025		
			CS(COMM)	17-04-2025	Badri Prasad	Arnab Pal	9899399424	palsk3@rec	19.09.2025		
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 523/2025	27.08.2025	RAHUL GUPTA VS ATUL	P C JOSHI	9911445112	pcsharma771@gmail.com	01.09.2025

SR. COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.VINOD YADAV	NORTH-WEST	nil								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	nil								
48	MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		nil								
49	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		nil								
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	nil								
TOTAL					198						